

(2)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	Counsel for Respondents Nos 1 to 8	S. Jayaraman	S. Jayaraman
2.	A.M. Sridharan	Counsel for Petitioner	A.M. Sridharan

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed rejoinder to the counter filed by R2, R3, R4 & R7, copy of which is given to the other side. Pleadings are complete. The matter is posted for final hearing. Put up on 06.11.2017 at 10.30 A.M.

—sd—
Ch. Mohd Sharief Tariq
Member (Judicial)

bc